

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P. (IB)-248(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Indian Renewable Energy Development
Agency Ltd.**

V/s

**Shri Saikrupa Sugar & allied Industries
Ltd**

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-248(MB)/2018: - Adv. Mukul Bhagtani appeared for the Financial Creditor. Adv. Darshit Jain, Adv. Vignesh Iyer appeared for the Corporate Debtor. Heard counsel for the parties for a considerable time and **Reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)